

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3036  
ANSWERED ON:08.12.2009  
LEVY SUGAR  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government proposes to increase the percentage of levy sugar under the Public Distribution System (PDS);
- (b) if so, the details thereof; and
- (c) the present status of levy sugar in each State especially Andhra Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The Central Government, with a view to ensure adequate supply of levy sugar for allotment to States/UTs., has increased the levy obligation on sugar factories from 10% to 20% for the current sugar season 2009-2010 (October-September).

(c): In the current sugar season, the levy sugar quota to all the States/UTs. including Andhra Pradesh (except Bihar) has been allocated as per the quota fixed by the Central Government w.e.f. 01.02.2001.